

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No.1931 of 2013

Dated : 28th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**The Chief Electrical Distribution Engineer, Head Quarter's Office
Subedarganj, Allahabad** **Appellant(s)**
Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Jitendra Kumar Singh

ORDER

We have heard the learned counsel for the Appellant. Instead of filing an Appeal as against the main tariff Order, it is noticed that the Appellant has filed the Appeal against the letter sent by the Secretary of the Commission rejecting the representation sent by the Appellant for review.

It is settled law that the Appeal is not maintainable as against the Rejection of the Review as held by this Tribunal in various decisions. Hence, the Appeal is dismissed.

It is open to the party to seek appropriate remedy before the appropriate forum, if so advised.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson